



## SUPREME COURT OF INDIA

**Re: Request of Mr Justice Sujoy Paul, Judge, High Court of Madhya Pradesh for transfer.**

By a communication dated 12 February 2024, Mr Justice Sujoy Paul has sought a transfer on the ground that his son is practicing in the High Court of Madhya Pradesh.

The Collegium accedes to the request and resolves to recommend that Mr Justice Sujoy Paul be transferred, in the interests of the better administration of justice, to the High Court for the State of Telangana.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

(Surya Kant), J

(Aniruddha Bose), J

13 February 2024.